NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	W//	Admission	241/ 242	Mr. Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

NAME (IN CAPITAL) SL. & PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner is present. Office has raised objections. He is directed to comply

SIGNATURE

S.VIVERANANDA For Petitioner gs. Much la 9845428653

List it on 18.07.2017.

MEMBER (J)

the objections.

MÈMBER (T)